

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 08.10.2003

OA 273/2001 with MA 244/2002

1. M.L.Mool Chandani, Assistant A/c-1, GSI, W/R Region, Jaipur.
2. Munna Lal Sharma, Assistant A/c-1, GSI, W/R Region, Jaipur.

... Applicants

Versus

1. Union of India through Dy. Director General, Geological Survey of India, Western Region, Jhalana Doongri, Jaipur.
2. Shri B.M.Gandhi, Assistant (Operation Raj.), Geological Survey of India, Western Region, Jaipur.
3. Shri R.L.Yadav, Assistant (Accounts-4), Geological Survey of India, Western Region, Jaipur.
4. Shri Mukut Bihari Khandelwal, Assistant (Drilling Division), Geological Survey of India, Western Region, Jaipur.

All through Dy. Director General, Geological Survey of India, Western Region, Jaipur.

... Respondents

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

HON'BLE MR.A.K.BHANDARI, ADMINISTRATIVE MEMBER

For the Applicants

... Mr.Rajendra Vaish

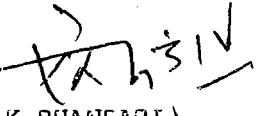
For the Respondents

... Ms.Rajeshwari Agarwal, proxy
counsel for Mr.N.C.Goyal

ORDER (ORAL)

Learned counsel for the applicants submits that he wants to withdraw this OA at this stage with liberty to file a fresh OA. Prayer granted, subject to limitation.

2. The OA and the MA both stand disposed of accordingly.


(A.K.BHANDARI)

MEMBER (A)


(M.L.CHAUHAN)

MEMBER (J)